



Government of India
Ministry of Commerce and Industry
Department of Commerce

DIRECTORATE GENERAL OF FOREIGN TRADE
(DES - I SECTION)

MINUTES OF THE NORMS COMMITTEE- I

MEETING No. NC/1/MEET/May/202223/5

DATED: 15/06/2022

Please Note

- I. For information of exporters, Norms Committee -I handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 81 to 84, 86 to 93 .Communications in respect of cases/pertaining to NC- I may be sent to email address: nc1.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/1/MEET/May/202223/5 dated 15/06/2022 of Norms Committee - I for the year 2022-23 was held on 15/06/2022 under the Chairmanship of Akash Taneja, Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20.

The following members were present in the meeting:-

Sl. No.	Name and Designation of Representatives	Department
1	Shri Shaish Kumar, Consultant (Tech-1)	Technical Consultant, DGFT
2	Shri S. K. Bhatnagar, Consultant (SKB)	Technical Consultant, DGFT
3	Shri V.C. Agarwal, Consultant (Tech-3)	Technical Consultant, DGFT
4	Ms Jenny Charan, Consultant	MeitY

In Attendance:

Sl. No.	Name & Designation	Department
1	Shri Santosh Kumar Dubey, Dy. DGFT	DGFT

Case Details and Decision(s):

Case No.	1 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	FINEPAC STRUCTURES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	018005000728AM21
RA File Number	318304000098 AM21
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant has submitted certain documents in respect of AA No. 3110067928 dated 20.11.2020. Further, no record has been found against the said AA No. on DGFT Portal. Therefore, the Committee decided to check the status of this AA No. from EGTF Division in this case and thereafter, refer the case to concerned TE for examination. Case is deferred.	

Case No.	2 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	M & B ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	018505000181AM12
RA File Number	082404000228 AM12
Licence No and Date	0810107322/03/01/2012
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 02.06.2022 for providing certain information. However, no information has been received yet. Therefore, the Committee decided to send a reminder to the applicant for furnishing the requisite information within 15 days. Case is deferred.	

Case No.	3 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	M & B ENGINEERING LIMITED
Meeting Number	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022

and Date	
HQ File Number	HQRNORM REVIW00197009AM22
RA File Number	082404000231 AM12
Licence No and Date	0810107889/18/01/2012
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 09.06.2022 for providing certain information. However, no information has been received yet. Hence, the Committee decided to wait for reply of the applicant. Case is deferred.	

Case No.	4 / NC/1/MEET/May/202223/5
Case Status	Case Approved
Party Name	TERUMO PENPOL PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	018005000549AM15
RA File Number	532404000014 AM15
Licence No and Date	5310018469/06/01/2015
Norms Committee Decision: The Committee considered the case as per agenda and decided to ratify the ad-hoc norms on repeat basis as approved for AA No. 1011000616 dated 03.11.2021 as recommended by Consultant (Tech-1) as under: 1. The quantity of import item (PVC Compound) may be allowed as 1.10Kgs/kg content in the export product. 2. The quantity of import item (Stainless Steel Capillary (Needle Assembly)of relevant diameter and length) may be allowed as net plus 2% wastage. 3. The quantity of import item (Evident Paper – Plastic Sheet/Roll (Self Adhesive)) may be allowed as 1.10Sq.meter/Sq. meter content in the export product. 4. The quantity of rest of import items may be allowed as net plus 1% wastage. RA concerned may take further necessary action as per the decision of NC.	

Case No.	5 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	M & B ENGINEERING LIMITED
Meeting Number	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022

and Date	
HQ File Number	HQRNORM REVIW00197084AM22
RA File Number	082404000396 AM15
Licence No and Date	0810134481/03/02/2015
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 09.06.2022 for providing certain information. However, no information has been received yet. Hence, the Committee decided to wait for reply of the applicant. Case is deferred.	

Case No.	6 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	MAINI PRECISION PRODUCTS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM REVIW00000163AM23
RA File Number	072404000179 AM16
Licence No and Date	0710108649/26/08/2015
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	7 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	M & B ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM REVIW00197063AM22
RA File Number	082404000433 AM16
Licence No and Date	0810137424/15/03/2016
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 09.06.2022 for providing certain information. However, no information has been received yet. Hence, the Committee decided to wait for reply of the applicant.	

Case is deferred.

Case No.	8 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	DYNAMATIC TECHNOLOGIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	018005000455AM19
RA File Number	072404000133 AM17
Licence No and Date	0710110107/15/07/2016
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	9 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	MAINI PRECISION PRODUCTS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM REVIW00000164AM23
RA File Number	072404000099 AM17
Licence No and Date	0710110120/19/07/2016
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	10 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	M & B ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM REVIW00197117AM22
RA File Number	082404000325 AM17

Licence No and Date	0810139226/06/12/2016
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 09.06.2022 for providing certain information. However, no information has been received yet. Hence, the Committee decided to wait for reply of the applicant. Case is deferred.	

Case No.	11 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	MAINI PRECISION PRODUCTS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM REVIW00000165AM23
RA File Number	072404000284 AM17
Licence No and Date	0710110857/28/12/2016
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	12 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	OSWAL PUMPS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00000072AM23
RA File Number	NA
Licence No and Date	3310030377/03/03/2017
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	13 / NC/1/MEET/May/202223/5
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Case Status	Case Rejected
Party Name	MACAWBER BEEKAY PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	018005000271AM19
RA File Number	052404000230 AM18
Licence No and Date	0510403845/29/08/2017
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the case was rejected in the NC-1 Meeting No. 23/80 dated 13.03.2020. Further, it was noted that the applicant has not filed any review application on the DGFT Portal following the due procedure for review the case. Therefore, the committee decided to reject the case.	
Case is rejected.	

Case No.	14 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	SARTORIUS STEDIM INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	018005000540AM19
RA File Number	072404000165 AM18
Licence No and Date	0710112234/05/10/2017
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	15 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	DYNAMATIC TECHNOLOGIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	018005000567AM19
RA File Number	072404000207 AM18
Licence No and Date	0710112362/07/11/2017
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	16 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	BHARAT HEAVY ELECTRICALS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	018005000651AM19
RA File Number	042404000143 AM18
Licence No and Date	0410163684/10/11/2017
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	17 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	MAINI PRECISION PRODUCTS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM REVIW00000166AM23
RA File Number	072404000248 AM18
Licence No and Date	0710112552/15/12/2017
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	18 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	SHIVALIK BIMETAL CONTROLS LTD
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM REVIW00149924AM22
RA File Number	052404000521 AM18

Licence No and Date	0510405455/30/01/2018
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 02.06.2022 for providing certain information. However, no information has been received yet. Therefore, the Committee decided to send a reminder to the applicant for furnishing the requisite information within 15 days. Case is deferred.	

Case No.	19 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	TINITA ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM REVIW00403026AM22
RA File Number	039504001031 AM18
Licence No and Date	0310819380/23/02/2018
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	20 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	018005000475AM19
RA File Number	092404000058 AM19
Licence No and Date	0910066357/20/06/2018
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments of the TE: 1. What is Guide Vane Stg1? Submit a detailed description of usage. Is it required in turbine or any other equipment? Where is the application? Is there any generic name for the export item?	

Case is deferred.

Case No.	21 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	018005000507AM19
RA File Number	092404000139 AM19
Licence No and Date	0910066427/06/07/2018
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments of the TE: 1. What is "LO/HS15 PALA ROTORICALO/HS15 BUCKET A" Submit a detailed description of usage. Is it required in a turbine or in any other equipment? Where is the application? Is there any generic name for the export item? Case is deferred.	

Case No.	22 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	MAINI PRECISION PRODUCTS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM REVIW00000167AM23
RA File Number	072404000106 AM19
Licence No and Date	0710113655/27/07/2018
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	23 / NC/1/MEET/May/202223/5
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Case Status	Case Deferred
Party Name	SHIVALIK BIMETAL CONTROLS LTD
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM REVIW00149890AM22
RA File Number	052404000242 AM19
Licence No and Date	0510407345/27/07/2018
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 02.06.2022 for providing certain information. However, no information has been received yet. Therefore, the Committee decided to send a reminder to the applicant for furnishing the requisite information within 15 days. Case is deferred.	

Case No.	24 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	NIDEC INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	018005000286AM19
RA File Number	052404000408 AM19
Licence No and Date	0510408160/22/10/2018
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	25 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	SHIVALIK BIMETAL CONTROLS LTD
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM REVIW00155361AM22
RA File Number	052404000449 AM19
Licence No and Date	0510408423/15/11/2018
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	26 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	SULZER INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	018005000780AM19
RA File Number	318304000140 AM19
Licence No and Date	3110067253/12/12/2018
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	27 / NC/1/MEET/May/202223/5
Case Status	Case Approved
Party Name	TERUMO PENPOL PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	018005000637AM19
RA File Number	532404000010 AM19
Licence No and Date	5310019903/14/01/2019
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ratify the ad-hoc norms on repeat basis as approved for AA No. 1011000616 dated 03.11.2021 as recommended by Consultant (Tech-1) as under: 1. The quantity of import item (PVC Compound) may be allowed as 1.10Kgs/kg content in the export product. 2. The quantity of import item (Stainless Steel Capillary (Needle Assembly)of relevant diameter and length) may be allowed as net plus 2% wastage. 3. The quantity of import item (Evident Paper – Plastic Sheet/Roll (Self Adhesive)) may be allowed as 1.10Sq.meter/Sq. meter content in the export product. 4. The quantity of rest of import items may be allowed as net plus 1% wastage. RA concerned may take further necessary action as per the decision of NC.	

Case No.	28 / NC/1/MEET/May/202223/5
Case Status	Case Approved
Party Name	TERUMO PENPOL PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	018005000652AM19
RA File Number	532404000013 AM19
Licence No and Date	5310019913/05/02/2019
Norms Committee Decision: The Committee considered the case as per agenda and decided to ratify the ad-hoc norms on repeat basis as approved for AA No. 1011000616 dated 03.11.2021 as recommended by Consultant (Tech-1) as under: 1. The quantity of import item (PVC Compound) may be allowed as 1.10Kgs/kg content in the export product. 2. The quantity of import item (Stainless Steel Capillary (Needle Assembly)of relevant diameter and length) may be allowed as net plus 2% wastage. 3. The quantity of import item (Evident Paper – Plastic Sheet/Roll (Self Adhesive)) may be allowed as 1.10Sq.meter/Sq. meter content in the export product. 4. The quantity of rest of import items may be allowed as net plus 1% wastage. RA concerned may take further necessary action as per the decision of NC.	

Case No.	29 / NC/1/MEET/May/202223/5						
Case Status	Case Approved						
Party Name	TINITA ENGINEERING PRIVATE LIMITED						
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022						
HQ File Number	HQRNORM REVIW00401288AM22						
RA File Number	039504000030 AM20						
Licence No and Date	0310828410/18/04/2019						
Norms Committee Decision:							
The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments received from TE, MSME vide email dated 15.06.2022 as under:							
Sl. No.	ITCHS Code	Export Item	Export Quantity	Sl. No.	ITCHS Code	Import Item	Recommended Quantity

1	81089090	Titanium Bundle Stage Condenser C-1602-E1 U160 (Net weight = 4,180Kgs, Gross Weight = 4,840Kgs)	1 Number	1	81089090	Round Tube Titanium Gr. 2	Net to net
				2	81089090	TI Plate .500"X65.94"X 66.93" (163.10 Kg)	1.03Kgs/Kg net content of export product
				3	81089090	TI Plate .500"X60.43"X 61.02" (136.28 Kg)	1.03Kgs/Kg net content of export product
2	81089090	Titanium Bundle Stage Condenser C-1602-E2 U160 (Net weight = 1,210Kgs, Gross Weight = 1,385Kgs)	1 Number	4	81089090	Round Tube Titanium Gr. 2	Net to net
				5	81089090	TI Plate .500"X43.31"X 76.77" (122.86 Kg)	1.03Kgs/Kg net content of export product
3	81089090	Titanium Bundle Stage Condenser C-1602-E3 U160 (Net weight = 1,050Kgs, Gross Weight = 1,250Kgs)	1 Number	6	81089090	Round Tube Titanium Gr. 2	Net to net
				7	81089090	TI Plate .500"X33.46"X 57.09" (70.60 Kg)	1.03Kgs/Kg net content of export product

Note: **Import item shall be relevant as contained/utilised in the export product.**

RA concerned may take further necessary action as per the decision of NC.

Case No.	30 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	SHIVALIK BIMETAL CONTROLS LTD

Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM REVIW00150139AM22
RA File Number	052404000054 AM20
Licence No and Date	0510410424/30/04/2019
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 02.06.2022 for providing certain information. However, no information has been received yet. Therefore, the Committee decided to send a reminder to the applicant for furnishing the requisite information within 15 days. Case is deferred.	

Case No.	31 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	018005000101AM20
RA File Number	092404000138 AM20
Licence No and Date	0910067697/26/06/2019
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments of the TE: 1. What is Blade compressor Rotor Stage 2? Submit a detailed description of usage. Is it required in turbine or aerospace? Where is the application? Is there any generic name for the export item? 2. Manufacturing flow chart for the import raw material. 3. Scrap calculation sheet indicating process, piece weight (in Kg) before, cutting weight in Kg (After), wastage in Kgs & wastage percentage. 4. Drawing of Blank (Raw Material), shape & size of blank at forging and trimming stage, shape, and size at Root Rough & Finish (machining), shape and size at profile rough & finish (machining), shape and size before length cutting and shape and size after length cutting. Case is deferred.	

Case No.	32 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM REVIW00000137AM23
RA File Number	039504000574 AM20
Licence No and Date	0310831568/16/09/2019
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	33 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	018005000180AM20
RA File Number	092404000336 AM20
Licence No and Date	0910068046/27/09/2019
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments of the TE:	
1. What is Blade compressor Rotor Stage 2? Submit a detailed description of usage. Is it required in turbine or aerospace? Where is the application? Is there any generic name for the export item? 2. Manufacturing flow chart for the import raw material. 3. Scrap calculation sheet indicating process, piece weight (in Kg) before, cutting weight in Kg (After), wastage in Kgs & wastage percentage. 4. Drawing of Blank (Raw Material), shape & size of blank at forging and trimming stage, shape, and size at Root Rough & Finish (machining), shape and size at profile rough & finish (machining), shape and size before length cutting and shape and size after length cutting.	
Case is deferred.	

Case No.	34 / NC/1/MEET/May/202223/5
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Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	018005000183AM20
RA File Number	092404000345 AM20
Licence No and Date	0910068052/01/10/2019
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments of the TE: 1. Wastage on net weight of each export product. 2. The grade of imported Stainless Steel Bars should be matched with the grade of the stainless steel of the export product. Case is deferred.	

Case No.	35 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	018005000184AM20
RA File Number	092404000344 AM20
Licence No and Date	0910068053/01/10/2019
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments of the TE: 1. Manufacturing flow chart for the import raw material and wastage at each stage of operation. 2. Scrap calculation sheet indicating process, piece weight (in Kg) before, cutting weight in Kg (After), wastage in Kgs & wastage percentage. 3. Drawing of Blank (Raw Material), shape & size of blank at forging and trimming stage, shape, and size at Root Rough & Finish (machining), shape and size at profile rough & finish (machining), shape and size before length cutting and shape and size after length cutting. 4. Grade of Stainless Steel Bars and sizes thereof. Case is deferred.	

Case No.	36 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	018005000185AM20
RA File Number	092404000346 AM20
Licence No and Date	0910068054/01/10/2019
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments of the TE: 1. Manufacturing flow chart for the import raw material and wastage at each stage of operation. 2. Scrap calculation sheet indicating process, piece weight (in Kg) before, cutting weight in Kg (After), wastage in Kgs & wastage percentage. 3. Drawing of Blank (Raw Material), shape & size of blank at forging and trimming stage, shape, and size at Root Rough & Finish (machining), shape and size at profile rough & finish (machining), shape and size before length cutting and shape and size after length cutting. 4. Grade of Stainless Steel Bars and sizes thereof. Case is deferred.	

Case No.	37 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	018005000193AM20
RA File Number	092404000347 AM20
Licence No and Date	0910068080/14/10/2019
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments of the TE: 1. Manufacturing flow chart for the import raw material and wastage at each stage of operation. 2. Scrap calculation sheet indicating process, piece weight (in Kg) before, cutting weight in Kg (After), wastage in Kg's & wastage percentage. 3. Drawing of Blank (Raw Material), shape & size of blank at forging and trimming stage, shape,	

and size at Root Rough & Finish (machining), shape and size at profile rough & finish (machining), shape and size before length cutting and shape and size after length cutting.
4. Grade of Stainless Steel Bars and sizes thereof.

Case is deferred.

Case No.	38 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	018005000237AM20
RA File Number	092404000439 AM20
Licence No and Date	0910068244/02/12/2019

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments of the TE:

1. Manufacturing flow chart for the import raw material and wastage at each stage of operation.
2. Scrap calculation sheet indicating process, piece weight (in Kg) before, cutting weight in Kg (After), wastage in Kg's & wastage percentage.
3. Drawing of Blank (Raw Material), shape & size of blank at forging and trimming stage, shape, and size at Root Rough & Finish (machining), shape and size at profile rough & finish (machining), shape and size before length cutting and shape and size after length cutting.
4. Grade of Stainless Steel Bars and sizes thereof.

Case is deferred.

Case No.	39 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	018005000243AM20
RA File Number	092404000437 AM20
Licence No and Date	0910068247/04/12/2019

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments of the TE:

1. Manufacturing flow chart for the import raw material and wastage at each stage of operation.
2. Scrap calculation sheet indicating process, piece weight (in Kg) before, cutting weight in Kg (After), wastage in Kg's & wastage percentage.
3. Drawing of Blank (Raw Material), shape & size of blank at forging and trimming stage, shape, and size at Root Rough & Finish (machining), shape and size at profile rough & finish (machining), shape and size before length cutting and shape and size after length cutting.
4. Grade of Stainless Steel Bars and sizes thereof.

Case is deferred.

Case No.	40 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	018005000258AM20
RA File Number	092404000455 AM20
Licence No and Date	0910068287/17/12/2019

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments of the TE:

1. Manufacturing flow chart for the import raw material and wastage at each stage of operation.
2. Scrap calculation sheet indicating process, piece weight (in Kg) before, cutting weight in Kg (After), wastage in Kg's & wastage percentage.
3. Drawing of Blank (Raw Material), shape & size of blank at forging and trimming stage, shape, and size at Root Rough & Finish (machining), shape and size at profile rough & finish (machining), shape and size before length cutting and shape and size after length cutting.
4. Grade of Stainless Steel Bars and sizes thereof.
5. In the application summary & input detail, the item of import is "Honeycomb Segment Chamfer Braze Tape" Quantity 990 Nos. However, in the CE certificate, the input material is Stainless Steel Bars. Clarify the reasons for different names.
6. Revise the application accordingly.

Case is deferred.

Case No.	41 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	018005000276AM20
RA File Number	092404000489 AM20
Licence No and Date	0910068312/31/12/2019
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments of the TE: 1. Manufacturing flow chart for the import raw material and wastage at each stage of operation. 2. Scrap calculation sheet indicating process, piece weight (in Kg) before, cutting weight in Kg (After), wastage in Kg's & wastage percentage. 3. Drawing of Blank (Raw Material), shape & size of blank at forging and trimming stage, shape, and size at Root Rough & Finish (machining), shape and size at profile rough & finish (machining), shape and size before length cutting and shape and size after length cutting. 4. Grade of Stainless Steel Bars and sizes thereof. Case is deferred.	

Case No.	42 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	018005000277AM20
RA File Number	092404000490 AM20
Licence No and Date	0910068313/31/12/2019
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments of the TE: 1. Manufacturing flow chart for the import raw material and wastage at each stage of operation. 2. Scrap calculation sheet indicating process, piece weight (in Kg) before, cutting weight in Kg (After), wastage in Kg's & wastage percentage. 3. Drawing of Blank (Raw Material), shape & size of blank at forging and trimming stage, shape,	

and size at Root Rough & Finish (machining), shape and size at profile rough & finish (machining), shape and size before length cutting and shape and size after length cutting.
4. Grade of Stainless Steel Bars and sizes thereof.

Case is deferred.

Case No.	43 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	018005000295AM20
RA File Number	092404000522 AM20
Licence No and Date	0910068392/21/01/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments of the TE:	
1. Manufacturing flow chart for the import raw material and wastage at each stage of operation. 2. Scrap calculation sheet indicating process, piece weight (in Kg) before, cutting weight in Kg (After), wastage in Kg's & wastage percentage. 3. Drawing of Blank (Raw Material), shape & size of blank at forging and trimming stage, shape, and size at Root Rough & Finish (machining), shape and size at profile rough & finish (machining), shape and size before length cutting and shape and size after length cutting. 4. Grade of Stainless Steel Bars and sizes thereof.	
Case is deferred.	

Case No.	44 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	018005000296AM20
RA File Number	092404000523 AM20
Licence No and Date	0910068393/21/01/2020
Norms Committee Decision:	

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments of the TE:

1. Manufacturing flow chart for the import raw material and wastage at each stage of operation.
2. Scrap calculation sheet indicating process, piece weight (in Kg) before, cutting weight in Kg (After), wastage in Kg's & wastage percentage.
3. Drawing of Blank (Raw Material), shape & size of blank at forging and trimming stage, shape, and size at Root Rough & Finish (machining), shape and size at profile rough & finish (machining), shape and size before length cutting and shape and size after length cutting.
4. Grade of Stainless Steel Bars and sizes thereof.

Case is deferred.

Case No.	45 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	018005000297AM20
RA File Number	092404000524 AM20
Licence No and Date	0910068394/21/01/2020

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments of the TE:

1. Manufacturing flow chart for the import raw material and wastage at each stage of operation.
2. Scrap calculation sheet indicating process, piece weight (in Kg) before, cutting weight in Kg (After), wastage in Kg's & wastage percentage.
3. Drawing of Blank (Raw Material), shape & size of blank at forging and trimming stage, shape, and size at Root Rough & Finish (machining), shape and size at profile rough & finish (machining), shape and size before length cutting and shape and size after length cutting.
4. Grade of Stainless Steel Bars and sizes thereof.

Case is deferred.

Case No.	46 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED

Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	018005000298AM20
RA File Number	092404000528 AM20
Licence No and Date	0910068395/21/01/2020
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments of the TE: 1. Manufacturing flow chart for the import raw material and wastage at each stage of operation. 2. Scrap calculation sheet indicating process, piece weight (in Kg) before, cutting weight in Kg (After), wastage in Kg's & wastage percentage. 3. Drawing of Blank (Raw Material), shape & size of blank at forging and trimming stage, shape, and size at Root Rough & Finish (machining), shape and size at profile rough & finish (machining), shape and size before length cutting and shape and size after length cutting. 4. Grade of Stainless Steel Bars and sizes thereof. Case is deferred.	

Case No.	47 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	018005000310AM20
RA File Number	092404000525 AM20
Licence No and Date	0910068424/29/01/2020
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	48 / NC/1/MEET/May/202223/5
Case Status	Case Approved
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	018005000317AM20
RA File Number	092404000557 AM20

Licence No and Date	0910068441/03/02/2020				
Norms Committee Decision:					
The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (SKB) as under:					
ITCHS Code	Export Item	Export Quantity	ITCHS Code	Import Item	Recommended Quantity
84069000	Turbine Blades	300 Number	72221999	Stainless Steel Bars (Grade: 10705BA Sizes: 171 MM X 85 MM, 139 MM X 85 MM, 147 MM X 75 MM)	5932.21Kgs with 632.37% wastage on the net weight of the export item

Note:

1. The description of import item may be amended as “Stainless Steel Bars (Grade: 10705BA Sizes: 171 MM X 85 MM, 139 MM X 85 MM, 147 MM X 75 MM)”.
2. The grade of imported steel should be matched with grade of export product.

RA concerned may take suitable consequential action accordingly.

Case No.	49 / NC/1/MEET/May/202223/5				
Case Status	Case Approved				
Party Name	AZAD ENGINEERING PRIVATE LIMITED				
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022				
HQ File Number	018005000318AM20				
RA File Number	092404000559 AM20				
Licence No and Date	0910068442/03/02/2020				
Norms Committee Decision:					
1. The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (SKB) as under:					
ITCHS Code	Export Item	Export Quantity	ITCHS Code	Import Item	Recommended Quantity

84069000	Turbine Blades	530 Number	72221999	Stainless Steel Bars (Grade: 10705 BA Sizes: 130 MM X 75 MM, 128 MM X 67 MM, 122 MM X 59 MM, 118 MM X 73 MM)	5691.27Kgs with 690.42% wastage on the net weight of the export item
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Note:

1. The description of import item may be amended as “Stainless Steel Bars (Grade: 10705 BA Sizes: 130 MM X 75 MM, 128 MM X 67 MM, 122 MM X 59 MM, 118 MM X 73 MM)”.
2. The grade of imported steel should be matched with grade of export product.

RA concerned may take suitable consequential action accordingly.

Case No.	50 / NC/1/MEET/May/202223/5
Case Status	Case Approved
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	018005000319AM20
RA File Number	092404000552 AM20
Licence No and Date	0910068443/03/02/2020

Norms Committee Decision:

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (SKB) as under:

ITCHS Code	Export Item	Export Quantity	ITCHS Code	Import Item	Recommended Quantity
84069000	Turbine Blades	456 Number	72221999	Stainless Steel Rounds (Grade: 10705 MBU Sizes: 177 MM X 59 MM, 140 MM X 36 MM, 134 MM X 35 MM, 130 MM X 58 MM, 112 MM X 54 MM)	3543.12Kgs with 606.36% wastage on the net weight of the export item

Signature Not Verified

Note:

1. The description of import item may be amended as “Stainless Steel Rounds (Grade: 10705 MBU Sizes: 177 MM X 59 MM, 140 MM X 36 MM, 134 MM X 35 MM, 130 MM X 58 MM, 112 MM X 54 MM)”.
2. The grade of imported steel should be matched with grade of export product.

RA concerned may take suitable consequential action accordingly.

Case No.	51 / NC/1/MEET/May/202223/5
Case Status	Case Approved
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	018005000320AM20
RA File Number	092404000554 AM20
Licence No and Date	0910068444/03/02/2020

Norms Committee Decision:

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (SKB) as under:

ITCHS Code	Export Item	Export Quantity	ITCHS Code	Import Item	Recommended Quantity
84069000	Turbine Blades	348 Number	72221999	Stainless Steel Bars (Grade: 10705 BU Sizes: 139 MM X 42 MM, 146 MM X 86 MM, 156 MM X 67 MM, 125 MM X 73 MM)	4791.96Kgs with 506.74% wastage on the net weight of the export item

Note:

1. The description of import item may be amended as “Stainless Steel Bars (Grade: 10705 BU Sizes: 139 MM X 42 MM, 146 MM X 86 MM, 156 MM X 67 MM, 125 MM X 73 MM)”.
2. The grade of imported steel should be matched with grade of export product.

RA concerned may take suitable consequential action accordingly.

Case No.	52 / NC/1/MEET/May/202223/5
Case Status	Case Approved
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	018005000321AM20
RA File Number	092404000553 AM20
Licence No and Date	0910068445/03/02/2020

Norms Committee Decision:

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (SKB) as under:

ITCHS Code	Export Item	Export Quantity	ITCHS Code	Import Item	Recommended Quantity
84069000	Turbine Blades	1259 Number	72221999	Stainless Steel Bars (Grade: 10705 BU, Size: 167 MM X 42 MM, 154 MM X 40 MM, 118 MMX 30 MM, 129 MM X 33 MM, 116 MM X 48 MM, 109 MM X 43 MM, 96 MM X 40 MM)	5468.93Kgs with 704.42% wastage on the net weight of the export item

Note:

1. The description of import item may be amended as “Stainless Steel Bars (Grade: 10705 BU, Size: 167 MM X 42 MM, 154 MM X 40 MM, 118 MMX 30 MM, 129 MM X 33 MM, 116 MM X 48 MM, 109 MM X 43 MM, 96 MM X 40 MM)”.
2. The grade of imported steel should be matched with grade of export product.

RA concerned may take suitable consequential action accordingly.

Case No.	53 / NC/1/MEET/May/202223/5
Case Status	Case Approved
Party Name	SULZER INDIA PRIVATE LIMITED

Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	018005000341AM20
RA File Number	318304000145 AM20
Licence No and Date	3110067680/11/02/2020

Norms Committee Decision:

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of DPIIT vide U.O. No. P-47011/86/2019-TSW dated 27.05.2022 as under:

ITCHS Code	Export Item	Export Quantity	ITCHS Code	Import Item	Recommended Quantity
84194020	Distilling Apparatus, Column Internals (CKD) (Distilling Equipment) (Weight 52879.00 KG)	1 Set	72201290	Stainless Steel Strip 240x0.1 S31254	1.08Kgs/Kg content in the export product taking clue from SION C-2008

Note:

1. **Net weight of export item may be specified as 52879Kgs.**
2. **The import items at Sl. No. 1 may be of relevant grade & thickness as contained /utilised in the export item.**

RA concerned may take suitable consequential action accordingly.

Case No.	54 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	018005000351AM20
RA File Number	039504001074 AM20
Licence No and Date	0310835043/25/02/2020

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	55 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	018005000354AM20
RA File Number	092404000594 AM20
Licence No and Date	0910068532/02/03/2020

Norms Committee Decision:

1. The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments of the TE:

1. Manufacturing flow chart for the import raw material.
2. Scrap calculation sheet indicating process, piece weight (in Kg) before, cutting weight in Kg (After), wastage in Kg's & wastage percentage.
3. Drawing of Blank (Raw Material), shape & size of blank at forging and trimming stage, shape, and size at Root Rough & Finish (machining), shape and size at profile rough & finish (machining), shape and size before length cutting and shape and size after length cutting.
4. Grade of Stainless Steel Bars and sizes thereof.
5. All information must be endorsed by the CE. .

Case is deferred.

Case No.	56 / NC/1/MEET/May/202223/5
Case Status	Case Approved
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	018005000353AM20
RA File Number	092404000595 AM20
Licence No and Date	0910068531/02/03/2020

Norms Committee Decision:

considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (SKB) as under:

ITCHS Code	Export Item	Export Quantity	ITCHS Code	Import Item	Recommended Quantity
84069000	Turbine	197 Number	72221999	Stainless steel Bars	1749.02Kgs with

	Blades			(Grade 10705 BA, Sizes 177 MMX 59 MM, 167 MM X 42 MM, 139 MM X 42 MM)	503.96% wastage on the net weight of the export item
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Note:

1. The description of import item may be amended as “Stainless steel Bars (Grade 10705 BA, Sizes 177 MMX 59 MM, 167 MM X 42 MM, 139 MM X 42 MM)”.
2. The grade of imported steel should be matched with grade of export product.

RA concerned may take suitable consequential action accordingly.

Case No.	57 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	SULZER INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	018005000360AM20
RA File Number	318304000160 AM20
Licence No and Date	3110067707/06/03/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	58 / NC/1/MEET/May/202223/5
Case Status	Case Approved
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	018005000376AM20
RA File Number	092404000624 AM20
Licence No and Date	0910068587/18/03/2020
Norms Committee Decision:	
The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (SKB) as under:	

ITCHS Code	Export Item	Export Quantity	ITCHS Code	Import Item	Recommended Quantity
84069000	Turbine Blade	1560 Number	72221999	Stainless Steel Rounds (Grade: CB403, Sizes 40 MM & 42 MM)	1832.69Kgs with 283.91% wastage on the net weight of the export item

Note:

1. The description of import item may be amended as “Stainless Steel Rounds (Grade: CB403, Sizes 40 MM & 42 MM)”.
2. The grade of imported steel should be matched with grade of export product.

RA concerned may take suitable consequential action accordingly.

Case No.	59 / NC/1/MEET/May/202223/5
Case Status	Case Approved
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	018005000394AM21
RA File Number	092404000652 AM20
Licence No and Date	0910068621/17/04/2020

Norms Committee Decision:

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (SKB) as under:

ITCHS Code	Export Item	Export Quantity	ITCHS Code	Import Item	Recommended Quantity
84069000	Turbine Blades	116 Number	72221999	Stainless steel Bars {Grade 10705 BA (201-241 HBW) Size: 211 MM X 69 MM, 202 MM X 69 MM}	2607.68Kgs with 637.00% wastage on the net weight of the export item

Note:

1. The description of import item may be amended as “Stainless steel Bars {Grade 10705 BA (201-241 HBW) Size: 211 MM X 69 MM, 202 MMX 69 MM}”.
2. The grade of imported steel should be matched with grade of export product.

RA concerned may take suitable consequential action accordingly.

Case No.	60 / NC/1/MEET/May/202223/5
Case Status	Case Approved
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	018005000395AM21
RA File Number	092404000653 AM20
Licence No and Date	0910068622/17/04/2020

Norms Committee Decision:

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (SKB) as under:

ITCHS Code	Export Item	Export Quantity	ITCHS Code	Import Item	Recommended Quantity
84069000	Turbine Blades	586 Number	72221999	Stainless Steel Bars { Grade: 10705BA-(201-241 HBW, 10705-(277-331 HBW) SIZES: 160 MM X 44 MM, 153 MM X 44 MM, 143 MM X 43 MM, 134 MM X 39 MM }	2904.98Kgs with 818.00% wastage on the net weight of the export item

Note:

1. The description of import item may be amended as “Stainless Steel Bars { Grade: 10705BA-(201-241 HBW, 10705-(277-331 HBW) SIZES: 160 MM X 44 MM, 153 MM X 44 MM, 143 MM X 43 MM, 134 MM X 39 MM }”.
2. The grade of imported steel should be matched with grade of export product.

RA concerned may take suitable consequential action accordingly.

Case No.	61 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	018005000396AM21
RA File Number	092404000654 AM20
Licence No and Date	0910068623/17/04/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	62 / NC/1/MEET/May/202223/5				
Case Status	Case Approved				
Party Name	AZAD ENGINEERING PRIVATE LIMITED				
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022				
HQ File Number	018005000389AM21				
RA File Number	092404000647 AM20				
Licence No and Date	0910068616/17/04/2020				
Norms Committee Decision:					
The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comment of Consultant (SKB) as under:					
ITCHS Code	Export Item	Export Quantity	ITCHS Code	Import Item	Recommended Quantity
84069000	Turbine Blades	2538 Number	72221999	Stainless Steel Bars (Grade: 10705 MBU (277 HBW-331 HBW), 10705 (277 HBW-331 HBW) 10705 BA, ST (201HBW-241 HBW), Size: 56 MM X 35 MM)	5380.56Kgs with 523.53% wastage on the net weight of the export item

Note:

1. The description of import item may be amended as “Stainless Steel Bars (Grade: 10705 MBU (277 HBW-331 HBW), 10705 (277 HBW-331 HBW) 10705 BA, ST (201HBW-241 HBW), Size: 56 MM X 35 MM)”.
2. The grade of imported steel should be matched with grade of export product.

RA concerned may take suitable consequential action accordingly.

Case No.	63 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	018005000390AM21
RA File Number	092404000648 AM20
Licence No and Date	0910068617/17/04/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	64 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	018005000391AM21
RA File Number	092404000649 AM20
Licence No and Date	0910068618/17/04/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	65 / NC/1/MEET/May/202223/5
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Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	018005000392AM21
RA File Number	092404000650 AM20
Licence No and Date	0910068619/17/04/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	66 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	018005000393AM21
RA File Number	092404000651 AM20
Licence No and Date	0910068620/17/04/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	67 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	018005000418AM21
RA File Number	092404000639 AM20
Licence No and Date	0910068678/28/04/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	68 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	018005000419AM21
RA File Number	092404000640 AM20
Licence No and Date	0910068679/28/04/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	69 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	018005000446AM21
RA File Number	092404000096 AM21
Licence No and Date	0910068752/15/05/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	70 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	018005000447AM21
RA File Number	092404000092 AM21
Licence No and Date	0910068753/15/05/2020
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	71 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	018005000448AM21
RA File Number	092404000090 AM21
Licence No and Date	0910068754/15/05/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	72 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	018005000449AM21
RA File Number	092404000088 AM21
Licence No and Date	0910068755/15/05/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	73 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	018005000450AM21
RA File Number	092404000085 AM21

Licence No and Date	0910068756/15/05/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	74 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	018005000443AM21
RA File Number	092404000087 AM21
Licence No and Date	0910068749/15/05/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	75 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	018005000451AM21
RA File Number	092404000093 AM21
Licence No and Date	0910068757/15/05/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	76 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022

and Date	
HQ File Number	018005000444AM21
RA File Number	092404000089 AM21
Licence No and Date	0910068750/15/05/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	77 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	018005000452AM21
RA File Number	092404000094 AM21
Licence No and Date	0910068758/15/05/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	78 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	018005000445AM21
RA File Number	092404000086 AM21
Licence No and Date	0910068751/15/05/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	79 / NC/1/MEET/May/202223/5
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Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	018005000453AM21
RA File Number	092404000091 AM21
Licence No and Date	0910068759/15/05/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	80 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	018005000465AM21
RA File Number	039504000084 AM21
Licence No and Date	0310836382/26/05/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	81 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	NTB INTERNATIONAL PVT LTD
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	018005000473AM21
RA File Number	039504001237 AM20
Licence No and Date	0310836497/04/06/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the applicant has informed that they have not utilized the subject AA and want to close the license. Therefore, the Committee decided to ask the applicant to submit the surrender letter to this office.	

Case is deferred.

Case No.	82 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	018005000475AM21
RA File Number	092404000132 AM21
Licence No and Date	0910068852/05/06/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	83 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	018005000486AM21
RA File Number	092404000133 AM21
Licence No and Date	0910068872/15/06/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	84 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	018005000483AM21
RA File Number	092404000135 AM21

Licence No and Date	0910068868/15/06/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	85 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	018005000484AM21
RA File Number	092404000134 AM21
Licence No and Date	0910068869/15/06/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	86 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	018005000485AM21
RA File Number	092404000136 AM21
Licence No and Date	0910068870/15/06/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	87 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022

and Date	
HQ File Number	018005000516AM21
RA File Number	092404000192 AM21
Licence No and Date	0910068939/07/07/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	88 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	018005000517AM21
RA File Number	092404000189 AM21
Licence No and Date	0910068940/07/07/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	89 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	018005000510AM21
RA File Number	092404000190 AM21
Licence No and Date	0910068933/07/07/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	90 / NC/1/MEET/May/202223/5
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Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	018005000518AM21
RA File Number	092404000191 AM21
Licence No and Date	0910068941/07/07/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	91 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	018005000511AM21
RA File Number	092404000194 AM21
Licence No and Date	0910068934/07/07/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	92 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	018005000512AM21
RA File Number	092404000193 AM21
Licence No and Date	0910068935/07/07/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	93 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	018005000513AM21
RA File Number	092404000195 AM21
Licence No and Date	0910068936/07/07/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	94 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	018005000514AM21
RA File Number	092404000187 AM21
Licence No and Date	0910068937/07/07/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	95 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	018005000515AM21
RA File Number	092404000188 AM21
Licence No and Date	0910068938/07/07/2020
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	96 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	018005000530AM21
RA File Number	092404000212 AM21
Licence No and Date	0910068977/20/07/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	97 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	018005000525AM21
RA File Number	092404000217 AM21
Licence No and Date	0910068972/20/07/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	98 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	018005000526AM21
RA File Number	092404000216 AM21

Licence No and Date	0910068973/20/07/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	99 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	018005000527AM21
RA File Number	092404000215 AM21
Licence No and Date	0910068974/20/07/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	100 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	018005000528AM21
RA File Number	092404000214 AM21
Licence No and Date	0910068975/20/07/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	101 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022

and Date	
HQ File Number	018005000529AM21
RA File Number	092404000213 AM21
Licence No and Date	0910068976/20/07/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	102 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	GOLD MOHUR PROFILES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	018005000534AM21
RA File Number	052304000083 AM21
Licence No and Date	0510414672/21/07/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	103 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	TAIKISHA ENGINEERING INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	018005000555AM21
RA File Number	039504000275 AM21
Licence No and Date	0310837658/14/08/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 30.05.2022 followed by a reminder on 14.06.2022 was issued to the applicant for providing certain information. Hence, the Committee decided to wait for reply of the applicant. Case is deferred.	

Case No.	104 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	018005000593AM21
RA File Number	039504000295 AM21
Licence No and Date	0310838015/01/09/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	105 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	018005000599AM21
RA File Number	092404000302 AM21
Licence No and Date	0910069152/07/09/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	106 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	018005000600AM21
RA File Number	092404000301 AM21
Licence No and Date	0910069153/07/09/2020
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	107 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	018005000601AM21
RA File Number	092404000300 AM21
Licence No and Date	0910069154/07/09/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	108 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	018005000602AM21
RA File Number	092404000293 AM21
Licence No and Date	0910069155/07/09/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	109 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	018005000603AM21
RA File Number	092404000294 AM21

Licence No and Date	0910069156/07/09/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	110 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	018005000604AM21
RA File Number	092404000292 AM21
Licence No and Date	0910069157/07/09/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	111 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	018005000605AM21
RA File Number	092404000290 AM21
Licence No and Date	0910069158/07/09/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	112 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022

and Date	
HQ File Number	018005000598AM21
RA File Number	092404000307 AM21
Licence No and Date	0910069151/07/09/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	113 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	018005000606AM21
RA File Number	092404000289 AM21
Licence No and Date	0910069159/07/09/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	114 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	018005000613AM21
RA File Number	092404000299 AM21
Licence No and Date	0910069174/14/09/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	115 / NC/1/MEET/May/202223/5
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Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	018005000615AM21
RA File Number	092404000327 AM21
Licence No and Date	0910069183/15/09/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	116 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	018005000634AM21
RA File Number	092404000347 AM21
Licence No and Date	0910069252/23/09/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	117 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	018005000635AM21
RA File Number	092404000348 AM21
Licence No and Date	0910069258/24/09/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	118 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	018005000655AM21
RA File Number	092404000368 AM21
Licence No and Date	0910069299/06/10/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	119 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	018005000654AM21
RA File Number	092404000367 AM21
Licence No and Date	0910069298/06/10/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	120 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	018005000661AM21
RA File Number	092404000326 AM21
Licence No and Date	0910069313/08/10/2020
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	121 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	SULZER INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	018005000665AM21
RA File Number	318304000079 AM21
Licence No and Date	3110067879/14/10/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	122 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	SULZER INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	018005000672AM21
RA File Number	318304000082 AM21
Licence No and Date	3110067882/19/10/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	123 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	SULZER INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	018005000673AM21
RA File Number	318304000083 AM21

Licence No and Date	3110067883/19/10/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	124 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	018005000675AM21
RA File Number	092404000390 AM21
Licence No and Date	0910069339/19/10/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	125 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	018005000676AM21
RA File Number	092404000391 AM21
Licence No and Date	0910069340/19/10/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	126 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022

and Date	
HQ File Number	018005000684AM21
RA File Number	092404000421 AM21
Licence No and Date	0910069390/27/10/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	127 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	018005000685AM21
RA File Number	092404000420 AM21
Licence No and Date	0910069391/27/10/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	128 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	018005000686AM21
RA File Number	092404000419 AM21
Licence No and Date	0910069392/27/10/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	129 / NC/1/MEET/May/202223/5
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Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	018005000683AM21
RA File Number	092404000422 AM21
Licence No and Date	0910069389/27/10/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	130 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	TAIKISHA ENGINEERING INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	018005000688AM21
RA File Number	039504000463 AM21
Licence No and Date	0310839175/28/10/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 30.05.2022 followed by a reminder on 14.06.2022 was issued to the applicant for providing certain information. Hence, the Committee decided to wait for reply of the applicant.	
Case is deferred.	

Case No.	131 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	TAIKISHA ENGINEERING INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	018005000689AM21
RA File Number	039504000464 AM21
Licence No and Date	0310839176/28/10/2020
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	132 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	018005000694AM21
RA File Number	092404000439 AM21
Licence No and Date	0910069430/03/11/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	133 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	018005000700AM21
RA File Number	092404000450 AM21
Licence No and Date	0910069450/05/11/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	134 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	018005000701AM21
RA File Number	092404000454 AM21

Licence No and Date	0910069452/05/11/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	135 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	018005000698AM21
RA File Number	092404000451 AM21
Licence No and Date	0910069448/05/11/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	136 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	018005000699AM21
RA File Number	092404000449 AM21
Licence No and Date	0910069449/05/11/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	137 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	TEXFAB ENGINEERS (INDIA) PRIVATE LIMITED
Meeting Number	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022

and Date	
HQ File Number	018005000707AM21
RA File Number	522404000070 AM21
Licence No and Date	5210043592/10/11/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	138 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00035464AM21
RA File Number	092404000483 AM21
Licence No and Date	0911000015/10/12/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	139 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00035471AM21
RA File Number	092404000484 AM21
Licence No and Date	0911000016/10/12/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	140 / NC/1/MEET/May/202223/5
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Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00057110AM21
RA File Number	09AA04003648 AM21
Licence No and Date	0911000151/07/01/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 02.06.2022 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to send a reminder to the applicant for furnishing reply of the applicant. Case is deferred.	

Case No.	141 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00058403AM21
RA File Number	092404000435 AM21
Licence No and Date	0911000157/08/01/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	142 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00058094AM21
RA File Number	092404000434 AM21
Licence No and Date	0911000156/08/01/2021
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	143 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00058137AM21
RA File Number	092404000436 AM21
Licence No and Date	0911000165/08/01/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	144 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00058235AM21
RA File Number	092404000438 AM21
Licence No and Date	0911000158/08/01/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	145 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00059773AM21
RA File Number	09AA04003650 AM21

Licence No and Date	0911000171/11/01/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	146 / NC/1/MEET/May/202223/5
Case Status	Case Approved
Party Name	LMT TOOLS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM REVIW00405045AM22
RA File Number	03AA04015155 AM21
Licence No and Date	0311000664/12/01/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the case was already approved in NC meeting dated 17.01.2022. Therefore, the Committee decided to withdraw the case from the agenda	
The case stands approved.	

Case No.	147 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	HIROTEC INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00061545AM21
RA File Number	32AA04004907 AM21
Licence No and Date	3211000260/13/01/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	148 / NC/1/MEET/May/202223/5
Case Status	Case Deferred

Party Name	ZANINI INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00103641AM21
RA File Number	08AA04011274 AM21
Licence No and Date	0811001010/15/03/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 27.05.2022 followed by a reminder on 14.06.2022 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. Case is deferred.	

Case No.	149 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	MIDDLEBY INDIA ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00103696AM21
RA File Number	07AA04009395 AM21
Licence No and Date	0711000679/15/03/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	150 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	EMPIRE HOME APPLIANCES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00103868AM21
RA File Number	05AA04038867 AM21
Licence No and Date	0511001740/15/03/2021
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	151 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	THERMAX LIMITED.
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00103891AM21
RA File Number	31AA04007279 AM21
Licence No and Date	3111000223/15/03/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	152 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	VICTORA AUTO PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00105079AM21
RA File Number	05AA04039214 AM21
Licence No and Date	0511001757/17/03/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 27.05.2022 followed by a reminder on 14.06.2022 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. Case is deferred.	

Case No.	153 / NC/1/MEET/May/202223/5
Case Status	Case Deferred

Party Name	GEECY ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00105200AM21
RA File Number	03AA04030570 AM21
Licence No and Date	0311002613/17/03/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	154 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	GEECY ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00105201AM21
RA File Number	03AA04030566 AM21
Licence No and Date	0311002615/17/03/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	155 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	FERRA AEROSPACE PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00105567AM21
RA File Number	07AA04007791 AM21
Licence No and Date	0711000683/17/03/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 27.05.2022 followed by a reminder on 14.06.2022 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant.	

Case is deferred.

Case No.	156 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	TEXFAB ENGINEERS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00106447AM21
RA File Number	52AA04008217 AM21
Licence No and Date	5211000503/18/03/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	157 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	SENIOR INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00107357AM21
RA File Number	05AA04040842 AM21
Licence No and Date	0511001835/19/03/2021
Norms Committee Decision:	
1. The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments of the TE: 1. A copy of complete set of application (ANF-4A) with all the relevant enclosures. 2. Information as per Appendix-4E.	
The case stands deferred.	

Case No.	158 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	MODINE THERMAL SYSTEMS PRIVATE LIMITED

Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00108927AM21
RA File Number	04AA04008537 AM21
Licence No and Date	0411000541/22/03/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	159 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	TE THERMO ELECTRIC COMPANY INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00108567AM21
RA File Number	05AA04039729 AM21
Licence No and Date	0511001828/22/03/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	160 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	MELSTAR MANUFACTURING SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00108923AM21
RA File Number	07AA04009989 AM21
Licence No and Date	0711000726/22/03/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 27.05.2022 followed by a reminder on 14.06.2022 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. Case is deferred.	

Case No.	161 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	MEGHA ENGINEERING & INFRASTRUCTURES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00112089AM21
RA File Number	09AA04003215 AM21
Licence No and Date	0911000587/23/03/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	162 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	PENTAPHOS INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00111408AM21
RA File Number	03AA04028513 AM21
Licence No and Date	0311002713/23/03/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 27.05.2022 followed by a reminder on 14.06.2022 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. Case is deferred.	

Case No.	163 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	MEGHA ENGINEERING & INFRASTRUCTURES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022

HQ File Number	HQRNORM APPLY 00111791AM21
RA File Number	09AA04003859 AM21
Licence No and Date	0911000576/23/03/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	164 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	MEGHA ENGINEERING & INFRASTRUCTURES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00111818AM21
RA File Number	09AA04003973 AM21
Licence No and Date	0911000575/23/03/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	165 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	MEGHA ENGINEERING & INFRASTRUCTURES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00112039AM21
RA File Number	09AA04005366 AM21
Licence No and Date	0911000583/23/03/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 27.05.2022 followed by a reminder on 14.06.2022 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. Case is deferred.	

Case No.	166 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	MEGHA ENGINEERING & INFRASTRUCTURES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00112046AM21
RA File Number	09AA04005363 AM21
Licence No and Date	0911000584/23/03/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 27.05.2022 followed by a reminder on 14.06.2022 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. Case is deferred.	

Case No.	167 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	MEGHA ENGINEERING & INFRASTRUCTURES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00112057AM21
RA File Number	09AA04003192 AM21
Licence No and Date	0911000585/23/03/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	168 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	MEGHA ENGINEERING & INFRASTRUCTURES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022

HQ File Number	HQRNORM APPLY 00112634AM21
RA File Number	09AA04003958 AM21
Licence No and Date	0911000590/24/03/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	169 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	MEGHA ENGINEERING & INFRASTRUCTURES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00112643AM21
RA File Number	09AA04003972 AM21
Licence No and Date	0911000593/24/03/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	170 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	ENPRO INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00113605AM21
RA File Number	31AA04007776 AM21
Licence No and Date	3111000249/25/03/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	171 / NC/1/MEET/May/202223/5
Case Status	Case Deferred

Party Name	MODINE THERMAL SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00114116AM21
RA File Number	04AA04008535 AM21
Licence No and Date	0411000520/26/03/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	172 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	MEGHA ENGINEERING & INFRASTRUCTURES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00114354AM21
RA File Number	092404000467 AM21
Licence No and Date	0911000586/26/03/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	173 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00114983AM21
RA File Number	09AA04006679 AM21
Licence No and Date	0911000623/27/03/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 27.05.2022 followed by a reminder on 14.06.2022 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant.	

Case is deferred.

Case No.	174 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00115934AM21
RA File Number	09AA04006690 AM21
Licence No and Date	0911000625/29/03/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 27.05.2022 followed by a reminder on 14.06.2022 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. Case is deferred.	

Case No.	175 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	PLANSEE INDIA HIGH PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00115950AM21
RA File Number	07AA04010944 AM21
Licence No and Date	0711000779/29/03/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	176 / NC/1/MEET/May/202223/5
Case Status	Case Deferred

Party Name	PLANSEE INDIA HIGH PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00116622AM21
RA File Number	07AA04011027 AM21
Licence No and Date	0711000803/30/03/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	177 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	SULZER INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00116705AM21
RA File Number	31AA04007910 AM21
Licence No and Date	3111000254/30/03/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	178 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	CONTINENTAL ENGINES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00116883AM21
RA File Number	05AA04022556 AM21
Licence No and Date	0511001975/30/03/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	179 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	CONTINENTAL ENGINES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00019536AM22
RA File Number	05AA04022390 AM21
Licence No and Date	0511002206/15/04/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	180 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00020477AM22
RA File Number	09AA04000904 AM22
Licence No and Date	0911000688/16/04/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	181 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00020478AM22
RA File Number	09AA04000903 AM22
Licence No and Date	0911000689/16/04/2021
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	182 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00020483AM22
RA File Number	09AA04000902 AM22
Licence No and Date	0911000690/16/04/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	183 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00020485AM22
RA File Number	09AA04000875 AM22
Licence No and Date	0911000692/16/04/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	184 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	VEM TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00020526AM22
RA File Number	09AA04005166 AM21

Licence No and Date	0911000698/16/04/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	185 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	DEE DEVELOPMENT ENGINEERS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00021668AM22
RA File Number	05AA04005365 AM22
Licence No and Date	0511002228/19/04/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	186 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	MELSTAR MANUFACTURING SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00021922AM22
RA File Number	07AA04000756 AM22
Licence No and Date	0711000888/19/04/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 27.05.2022 followed by a reminder on 14.06.2022 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. Case is deferred.	

Case No.	187 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	KARAN INTERNATIONAL
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00022926AM22
RA File Number	31AA04007993 AM21
Licence No and Date	3111000284/20/04/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	188 / NC/1/MEET/May/202223/5
Case Status	Case Approved
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00024683AM22
RA File Number	34AA04000652 AM22
Licence No and Date	3411000481/22/04/2021
Norms Committee Decision:	
1. The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments given by Consultant (Tech-1) vide email dated 15.06.2022 as under: 1. Total net weight per blade is 13503Kgs+/-3%. 2. The quantity of import items at Sl. No. 13, 21, 31, 35 to 38, 40 to 43, 55, 57, 59, 63, 64 & 100 may be allowed as per GN-4. 3. The quantity of import items at Sl. No. 7, 17, 35, 50, 52, 56, 62 & 101 may be allowed as applied for& value altogether restricted to 2.67% of FoB value. 4. The quantity of rest of the import items may be allowed as applied for. RA concerned may take suitable consequential action accordingly.	

Case No.	189 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	MEHTA STONE CONSORTIUM
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00026755AM22

RA File Number	05AA04006728 AM22
Licence No and Date	0511002300/26/04/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	190 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00026293AM22
RA File Number	09AA04000955 AM22
Licence No and Date	0911000722/26/04/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 27.05.2022 followed by a reminder on 14.06.2022 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. Case is deferred.	

Case No.	191 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00026298AM22
RA File Number	09AA04001468 AM22
Licence No and Date	0911000721/26/04/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 27.05.2022 followed by a reminder on 14.06.2022 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant.	

Case is deferred.

Case No.	192 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00026300AM22
RA File Number	09AA04001486 AM22
Licence No and Date	0911000723/26/04/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 27.05.2022 followed by a reminder on 14.06.2022 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. Case is deferred.	

Case No.	193 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00026301AM22
RA File Number	09AA04001485 AM22
Licence No and Date	0911000725/26/04/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 27.05.2022 followed by a reminder on 14.06.2022 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. Case is deferred.	

Case No.	194 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00026307AM22
RA File Number	09AA04001483 AM22
Licence No and Date	0911000726/26/04/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 27.05.2022 followed by a reminder on 14.06.2022 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. Case is deferred.	

Case No.	195 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00026310AM22
RA File Number	09AA04001484 AM22
Licence No and Date	0911000727/26/04/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 27.05.2022 followed by a reminder on 14.06.2022 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. Case is deferred.	

Case No.	196 / NC/1/MEET/May/202223/5
Case Status	Case Deferred

Party Name	GRADWELL OILFIELD PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00026350AM22
RA File Number	05AA04006844 AM22
Licence No and Date	0511002254/26/04/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	197 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	PLANSEE INDIA HIGH PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00045354AM22
RA File Number	07AA04004336 AM22
Licence No and Date	0711001110/18/05/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	198 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00101859AM22
RA File Number	09AA04003223 AM22
Licence No and Date	0911000958/28/05/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 30.05.2022 followed by a reminder on 14.06.2022 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant.	

Case is deferred.

Case No.	199 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00111361AM22
RA File Number	09AA04003887 AM22
Licence No and Date	0911001027/10/06/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 30.05.2022 followed by a reminder on 14.06.2022 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. Case is deferred.	

Case No.	200 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	CAPITAL POWER SYSTEMS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00112465AM22
RA File Number	05AA04025618 AM22
Licence No and Date	0511003111/11/06/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 30.05.2022 followed by a reminder on 14.06.2022 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. Case is deferred.	

Case No.	201 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	SULZER INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00115070AM22
RA File Number	31AA04014485 AM22
Licence No and Date	3111000405/15/06/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	202 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00129227AM22
RA File Number	34AA04004781 AM22
Licence No and Date	3411000785/02/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	203 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00130768AM22
RA File Number	09AA04006772 AM22
Licence No and Date	0911001134/05/07/2021
Norms Committee Decision:	

The Committee considered the case as per agenda and noted that a deficiency letter dated 30.05.2022 followed by a reminder on 14.06.2022 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant.

Case is deferred.

Case No.	204 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00130857AM22
RA File Number	34AA04004860 AM22
Licence No and Date	3411000791/05/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	205 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00130915AM22
RA File Number	09AA04006761 AM22
Licence No and Date	0911001135/05/07/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 30.05.2022 followed by a reminder on 14.06.2022 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. Case is deferred.	

Case No.	206 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00130919AM22
RA File Number	09AA04006738 AM22
Licence No and Date	0911001136/05/07/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 30.05.2022 followed by a reminder on 14.06.2022 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. Case is deferred.	

Case No.	207 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00131013AM22
RA File Number	09AA04006644 AM22
Licence No and Date	0911001139/05/07/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 30.05.2022 followed by a reminder on 14.06.2022 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. Case is deferred.	

Case No.	208 / NC/1/MEET/May/202223/5
Case Status	Case Deferred

Party Name	RAYCHEM-RPG PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00131148AM22
RA File Number	03AA04025634 AM22
Licence No and Date	0311005113/05/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	209 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00131327AM22
RA File Number	34AA04004858 AM22
Licence No and Date	3411000796/05/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	210 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00130766AM22
RA File Number	09AA04006750 AM22
Licence No and Date	0911001133/05/07/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 30.05.2022 followed by a reminder on 14.06.2022 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant.	

Case is deferred.

Case No.	211 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00132161AM22
RA File Number	34AA04005007 AM22
Licence No and Date	3411000807/06/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	212 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	DOOWON CLIMATE CONTROL INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00132177AM22
RA File Number	04AA04012663 AM22
Licence No and Date	0411001082/06/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	213 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	JOHNSON MATTHEY INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00131766AM22
RA File Number	05AA04048981 AM22

Licence No and Date	0511003469/06/07/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 30.05.2022 followed by a reminder on 14.06.2022 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. Case is deferred.	

Case No.	214 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	DEE DEVELOPMENT ENGINEERS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00134492AM22
RA File Number	05AA04048238 AM22
Licence No and Date	0511003558/08/07/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	215 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	IND SPHINX PRECISION LTD
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00133864AM22
RA File Number	30AA04003554 AM22
Licence No and Date	3011000861/08/07/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	216 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00133939AM22
RA File Number	34AA04005010 AM22
Licence No and Date	3411000814/08/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	217 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	MAGOTTEAUX INDUSTRIES PRIVATE LTD
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00134005AM22
RA File Number	24AA04006493 AM22
Licence No and Date	2411000651/08/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	218 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00134021AM22
RA File Number	34AA04005097 AM22
Licence No and Date	3411000817/08/07/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 01.12.2021. Further, reminders were also sent on 17.03.2022 & 01.04.2022. However, the	

applicant has informed that they are in process of submitting the reply of deficiency letter. Therefore, the Committee decided to wait for reply of the applicant.

Case is deferred.

Case No.	219 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	SULZER INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00134046AM22
RA File Number	31AA04020071 AM22
Licence No and Date	3111000446/08/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	220 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	OAM SAAI INTERNATIONAL INC.
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00134326AM22
RA File Number	05AA04049963 AM22
Licence No and Date	0511003547/08/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	221 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022

and Date	
HQ File Number	HQRNORM APPLY 00135090AM22
RA File Number	34AA04005110 AM22
Licence No and Date	3411000825/09/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	222 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	MENON BEARINGS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00135493AM22
RA File Number	03AA04029067 AM22
Licence No and Date	0311005250/09/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	223 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00136159AM22
RA File Number	03AA04039089 AM22
Licence No and Date	0311005281/10/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	224 / NC/1/MEET/May/202223/5
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Case Status	Case Deferred
Party Name	VEELINE MEDIA LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00137031AM22
RA File Number	02AA04013279 AM22
Licence No and Date	0211000925/12/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	225 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	VEELINE MEDIA LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00137038AM22
RA File Number	02AA04013326 AM22
Licence No and Date	0211000926/12/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	226 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00137098AM22
RA File Number	09AA04007655 AM22
Licence No and Date	0911001200/12/07/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 30.05.2022 followed by a reminder on 14.06.2022 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee	

decided to wait for reply of the applicant.

Case is deferred.

Case No.	227 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	JOHNSON MATTHEY INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00139720AM22
RA File Number	05AA04053715 AM22
Licence No and Date	0511003669/15/07/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 30.05.2022 followed by a reminder on 14.06.2022 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. Case is deferred.	

Case No.	228 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AVLIGHT AUTOMOTIVES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00139905AM22
RA File Number	05AA04052129 AM22
Licence No and Date	0511003673/15/07/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	229 / NC/1/MEET/May/202223/5
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Case Status	Case Deferred
Party Name	STAR FILTER INDUSTRIES
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00139314AM22
RA File Number	24AA04007467 AM22
Licence No and Date	2411000666/15/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	230 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	MICRON INSTRUMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00140209AM22
RA File Number	05AA04055638 AM22
Licence No and Date	0511003679/16/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	231 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	MICRON INSTRUMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00140210AM22
RA File Number	05AA04054941 AM22
Licence No and Date	0511003680/16/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	232 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	HANON CLIMATE SYSTEMS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00140723AM22
RA File Number	05AA04053194 AM22
Licence No and Date	0511003700/16/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	233 / NC/1/MEET/May/202223/5
Case Status	Case Approved
Party Name	PERMANENT MAGNETS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00141484AM22
RA File Number	03AA04047553 AM22
Licence No and Date	0311005434/17/07/2021

Norms Committee Decision:

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of DPIIT vide U.O. No. P-47011/140/2020-TSW dated 13.12.2021 as under:

ITCHS Code	Export Item	Export Quantity	ITCHS Code	Import Item	Recommended Quantity
90289010	LU Shields in Various Sizes Net Contents: - 48 % Ni:Fe Cold Rolled Strip in Coil form (Thickness 0.5 mm +/- 5 %T) :3943.800 Kgs) (Z-C-SH-147-R0, Z-C-SH-183-R1, Z-C-SH-186-R0)	310000 Number	72269210	48 percent Ni:Fe Cold Rolled Strip in Coil form (Thickness 0.5 mm +/- 5 %)	7098.84Kgs as 1.80Kgs/Kg content in the export items after taking 1/3 rd recovery from the scrap

Note: The words “Z-C-SH-147-R0, Z-C-SH-183-R1, Z-C-SH-186-R0” may be specified with the

description of export item.

RA concerned may take suitable consequential action accordingly.

Case No.	234 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	HELVOET RUBBER & PLASTIC TECHNOLOGIES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00141661AM22
RA File Number	31AA04020534 AM22
Licence No and Date	3111000464/19/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	235 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00142741AM22
RA File Number	09AA04008212 AM22
Licence No and Date	0911001243/20/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	236 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022

HQ File Number	HQRNORM APPLY 00143322AM22
RA File Number	34AA04005602 AM22
Licence No and Date	3411000877/20/07/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 30.11.2021. Further, reminders were also sent on 17.03.2022 & 01.04.2022. However, the applicant has informed that they are in process of submitting the reply of deficiency letter. Therefore, the Committee decided to wait for reply of the applicant. Case is deferred.	

Case No.	237 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00142739AM22
RA File Number	09AA04008186 AM22
Licence No and Date	0911001242/20/07/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 30.05.2022 followed by a reminder on 14.06.2022 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. Case is deferred.	

Case No.	238 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	ISGEC HITACHI ZOSEN LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00144863AM22
RA File Number	05AA04057692 AM22
Licence No and Date	0511003764/22/07/2021

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	239 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00145057AM22
RA File Number	34AA04005570 AM22
Licence No and Date	3411000865/22/07/2021

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 30.11.2021. Further, reminders were also sent on 17.03.2022 & 01.04.2022. However, the applicant has informed that they are in process of submitting the reply of deficiency letter. Therefore, the Committee decided to wait for reply of the applicant.

Case is deferred.

Case No.	240 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	RAYCHEM-RPG PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00145468AM22
RA File Number	03AA04050631 AM22
Licence No and Date	0311005553/23/07/2021

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	241 / NC/1/MEET/May/202223/5
Case Status	Case Deferred

Party Name	GODREJ AND BOYCE MANUFACTURING COMPANY LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00146020AM22
RA File Number	03AA04048536 AM22
Licence No and Date	0311005577/23/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	242 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	SHIVALIK BIMETAL CONTROLS LTD
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00146098AM22
RA File Number	05AA04058090 AM22
Licence No and Date	0511003802/23/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	243 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	FUTURETECH ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00146842AM22
RA File Number	07AA04013445 AM22
Licence No and Date	0711001542/26/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	244 / NC/1/MEET/May/202223/5
Case Status	Case Approved
Party Name	TERUMO PENPOL PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00148171AM22
RA File Number	10AA04006552 AM22
Licence No and Date	1011000443/27/07/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to ratify the ad-hoc norms on repeat basis as approved for AA No. 1011000616 dated 03.11.2021 as recommended by Consultant (Tech-1) as under: 1. The quantity of import item (PVC Compound) may be allowed as 1.10Kgs/kg content in the export product. 2. The quantity of import item (Stainless Steel Capillary (Needle Assembly)of relevant diameter and length) may be allowed as net plus 2% wastage. 3. The quantity of import item (Evident Paper – Plastic Sheet/Roll (Self Adhesive)) may be allowed as 1.10Sq.meter/Sq. meter content in the export product. 4. The quantity of rest of import items may be allowed as net plus 1% wastage. RA concerned may take further necessary action as per the decision of NC.	

Case No.	245 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	DEE DEVELOPMENT ENGINEERS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00148279AM22
RA File Number	05AA04049268 AM22
Licence No and Date	0511003848/27/07/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	246 / NC/1/MEET/May/202223/5
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Case Status	Case Deferred
Party Name	LARSEN AND TOUBRO LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00148374AM22
RA File Number	03AA04050995 AM22
Licence No and Date	0311005662/27/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	247 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	VICTORA AUTO PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00148410AM22
RA File Number	05AA04060399 AM22
Licence No and Date	0511003855/27/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	248 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	THERMAX BABCOCK & WILCOX ENERGY SOLUTIONS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00148529AM22
RA File Number	31AA04020669 AM22
Licence No and Date	3111000480/27/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	249 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00148565AM22
RA File Number	09AA04008671 AM22
Licence No and Date	0911001274/27/07/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 30.05.2022 followed by a reminder on 14.06.2022 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. Case is deferred.	

Case No.	250 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AUSA MEDICAL DEVICES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00148590AM22
RA File Number	07AA04011575 AM22
Licence No and Date	0711001558/27/07/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	251 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	LARSEN AND TOUBRO LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00148780AM22
RA File Number	03AA04046276 AM22

Licence No and Date	0311005684/28/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	252 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AUTOTECH INDUSTRIES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00149223AM22
RA File Number	04AA04016167 AM22
Licence No and Date	0411001198/28/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	253 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AVLIGHT AUTOMOTIVES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00149496AM22
RA File Number	05AA04060641 AM22
Licence No and Date	0511003880/28/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	254 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	LARSEN AND TOUBRO LIMITED
Meeting Number	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022

and Date	
HQ File Number	HQRNORM APPLY 00148777AM22
RA File Number	03AA04045366 AM22
Licence No and Date	0311005683/28/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	255 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	UNITED RUBBER INDUSTRIES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00150094AM22
RA File Number	03AA04052119 AM22
Licence No and Date	0311005720/29/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	256 / NC/1/MEET/May/202223/5
Case Status	Case Approved
Party Name	SPECTRAA TECHNOLOGY SOLUTIONS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00150142AM22
RA File Number	07AA04018181 AM22
Licence No and Date	0711001596/29/07/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments received from MSME vide email dated 15.06.2022, as under: 1. The quantity of import items at Sl. No. 1 to 13 may be allowed as 1.05Kgs/Kg net content of the export product. Note: Import item shall be relevant as contained/utilised in the export product. RA concerned may take suitable consequential action accordingly.	

Case No.	257 / NC/1/MEET/May/202223/5
Case Status	Case Approved
Party Name	SPECTRAA TECHNOLOGY SOLUTIONS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00391186AM22
RA File Number	NA
Licence No and Date	0711001596/29/07/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the subject AA No. has been approved at Sl. No. 256. Therefore, the committee decided to withdraw this case from the agenda showing it as approved. Case is approved.	

Case No.	258 / NC/1/MEET/May/202223/5
Case Status	Case Approved
Party Name	ROTHE ERDE INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00151176AM22
RA File Number	31AA04022728 AM22
Licence No and Date	3111000492/30/07/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments of DPIIT vide U. O. No. P-47011/25/2019-TSW dated 04.04.2022 as under: 1. Net weight of export item may be specified as 325784.50Kgs. 2. Quantity of import item at Sl. No. 1 may be allowed as 62 Number on net to net basis. However, duty free weight of this item may be allowed as 226982Kgs as 1.331 Kgs/Kg content in the export item at Sl. No. 1 after taking 20% recovery from the scrap. 3. Quantity of import item at Sl. No. 2 may be allowed as 62 Number on net to net basis. However, duty free weight of this item may be allowed as 170326Kgs as 1.318Kgs/Kg content in the export item at Sl. No. 1 after taking 20% recovery from the scrap.	

4. Quantities of import items at Sl. No. 3 to 12 may be allowed on net to net basis with accountability clause.
5. Quantities of import items at Sl. No. 13 & 14 may be allowed on net to net basis as claimed by the firm.

RA concerned may take further necessary action as per the decision of NC.

Case No.	259 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00150695AM22
RA File Number	09AA04009231 AM22
Licence No and Date	0911001291/30/07/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 30.05.2022 followed by a reminder on 14.06.2022 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. Case is deferred.	

Case No.	260 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00150696AM22
RA File Number	09AA04009230 AM22
Licence No and Date	0911001292/30/07/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 30.05.2022 followed by a reminder on 14.06.2022 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee	

decided to wait for reply of the applicant.

Case is deferred.

Case No.	261 / NC/1/MEET/May/202223/5
Case Status	Case Approved
Party Name	ROTHE ERDE INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00151174AM22
RA File Number	31AA04022730 AM22
Licence No and Date	3111000490/30/07/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments of DPIIT vide U. O. No. P-47011/25/2019-TSW dated 04.04.2022 as under: 1. Net weight of export item may be specified as 20184Kgs. 2. Quantity of import item at Sl. No. 1 may be allowed as 8 Number on net to net basis. However, duty free weight of this item may be allowed as 14379Kgs as 1.436Kgs/Kg content in the export item at Sl. No. 1 after taking 20% recovery from the scrap. 3. Quantity of import item at Sl.No. 2 may be allowed as 8 Number on net to net basis. However, duty free weight of this item may be allowed as 11120Kgs as 1.261Kgs/Kg content in the export item at Sl. No.1 after taking 20% recovery from the scrap. 4. Quantities of import items at Sl.No.3 to 13 may be allowed on net to net basis with accountability clause. 5. Quantities of import items at Sl.No.14 & 15 may be allowed on net to net basis as claimed by the firm. RA concerned may take further necessary action as per the decision of NC.	

Case No.	262 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	BANGALORE BIOTECH LABS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00152616AM22
RA File Number	07AA04011880 AM22
Licence No and	0711001629/02/08/2021

Date	
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	263 / NC/1/MEET/May/202223/5
Case Status	Case Approved
Party Name	L&T - MHI POWER BOILERS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00152783AM22
RA File Number	03AA04050027 AM22
Licence No and Date	0311005827/03/08/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments received from Consultant (Tech-3) vide email dated 15.06.2022, as under: 1. The quantity of import items at Sl. No. 1 to 5 may be allowed as net plus 2% wastage. 1. The quantity of import item at Sl. No. 6 may be allowed as per GN-4. 2. The quantity of import items at Sl. No. 7 to 10 may be allowed as applied for & value restricted up to 5% of FoB value. Note: Diameter & grade of pipes to be imported will be same as used in export product. RA concerned may take suitable consequential action accordingly.	

Case No.	264 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00153168AM22
RA File Number	09AA04009858 AM22
Licence No and Date	0911001305/03/08/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 30.05.2022	

followed by a reminder on 14.06.2022 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant.

Case is deferred.

Case No.	265 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	YAMAHA MUSIC INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00153346AM22
RA File Number	05AA04061551 AM22
Licence No and Date	0511003976/03/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	266 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	MELSTAR MANUFACTURING SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00153671AM22
RA File Number	07AA04019741 AM22
Licence No and Date	0711001643/04/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	267 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED

Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00154581AM22
RA File Number	34AA04006317 AM22
Licence No and Date	3411000941/05/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	268 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	JAYANITA EXPORTS PRIVATE LTD.
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00154826AM22
RA File Number	05AA04067715 AM22
Licence No and Date	0511004018/05/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	269 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	REFLEXALLEN INDIA TUBING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00155964AM22
RA File Number	02AA04018337 AM22
Licence No and Date	0211001046/06/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	270 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	PLANSEE INDIA HIGH PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00156948AM22
RA File Number	07AA04017324 AM22
Licence No and Date	0711001663/09/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	271 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	DEE DEVELOPMENT ENGINEERS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00158237AM22
RA File Number	05AA04067182 AM22
Licence No and Date	0511004067/09/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	272 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	GODREJ AND BOYCE MANUFACTURING COMPANY LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00158470AM22
RA File Number	03AA04054989 AM22
Licence No and Date	0311006059/10/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	273 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	SWIMS TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00160096AM22
RA File Number	07AA04020948 AM22
Licence No and Date	0711001700/11/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	274 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	INSPIRON ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00160152AM22
RA File Number	08AA04020492 AM22
Licence No and Date	0811002302/11/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	275 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	ISGEC HITACHI ZOSEN LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00160573AM22
RA File Number	05AA04068540 AM22
Licence No and Date	0511004108/12/08/2021
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	276 / NC/1/MEET/May/202223/5
Case Status	Case Approved
Party Name	SONDEX HEAT EXCHANGERS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00162019AM22
RA File Number	34AA04006433 AM22
Licence No and Date	3411000978/13/08/2021

Norms Committee Decision:

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of MSME given vide email dated 15.06.2022 as under:

Sl. No.	ITCHS Code	Export Item	Export Quantity	Sl. No.	ITCHS Code	Import Item	Recommended Quantity
1	84199090	Plates for Plate Type Heat Exchangers (Grade 316L)	75442 Kgs	1	72202022	Stainless Steel Coil Type	1.055Kgs/Kg net content of the export product
2	84199090	Plates for Plate Type Heat Exchangers (Grade 304L)	15044 Kgs	2	72202022	Stainless Steel coil Type	1.055Kgs/Kg net content of the export product

Note: Import item shall be relevant as contained/utilised in the export product.

RA concerned may take suitable consequential action accordingly.

Case No.	277 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022

HQ File Number	HQRNORM APPLY 00162029AM22
RA File Number	34AA04006499 AM22
Licence No and Date	3411000981/13/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 30.11.2021. Further, reminders were also sent on 17.03.2022 & 01.04.2022. However, the applicant has informed that they are in process of submitting the reply of deficiency letter. Therefore, the Committee decided to wait for reply of the applicant. Case is deferred.	

Case No.	278 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	GLOBAL GASKET FACTORY
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00162032AM22
RA File Number	09AA04009049 AM22
Licence No and Date	0911001365/13/08/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	279 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	GOPALAN AEROSPACE INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00162130AM22
RA File Number	07AA04021884 AM22
Licence No and Date	0711001713/13/08/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	280 / NC/1/MEET/May/202223/5
Case Status	Case Approved
Party Name	TERUMO PENPOL PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00162252AM22
RA File Number	10AA04008147 AM22
Licence No and Date	1011000498/13/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to ratify the ad-hoc norms on repeat basis as approved for AA No. 1011000616 dated 03.11.2021 as recommended by Consultant (Tech-1) as under: 1. The quantity of import item (PVC Compound) may be allowed as 1.10Kgs/kg content in the export product. 2. The quantity of import item (Stainless Steel Capillary (Needle Assembly)of relevant diameter and length) may be allowed as net plus 2% wastage. 3. The quantity of import item (Evident Paper – Plastic Sheet/Roll (Self Adhesive)) may be allowed as 1.10Sq.meter/Sq. meter content in the export product. 4. The quantity of rest of import items may be allowed as net plus 1% wastage. RA concerned may take further necessary action as per the decision of NC.	

Case No.	281 / NC/1/MEET/May/202223/5
Case Status	Case Approved
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00162514AM22
RA File Number	03AA04048128 AM22
Licence No and Date	0311006169/13/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments of MeitY received via email dated 27.05.2022. Note: The written recommendation as given by MeitY will be communicated to the applicant as well as concerned RA through email.	

RA concerned may take further necessary action as per the decision of NC.

Case No.	282 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	PENGUIN PETROLEUM SERVICES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00161396AM22
RA File Number	03AA04044352 AM22
Licence No and Date	0311006128/13/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments of the TE: 1. Wastage at each stage of manufacture with supporting calculations/drawings. 2. Length of export product is 2140.80 mm while length of pipe to be imported is 2190 mm. Please explain. Case is deferred.	

Case No.	283 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	VALLABH PUMPS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00162953AM22
RA File Number	56AA04003920 AM22
Licence No and Date	5611000430/14/08/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	284 / NC/1/MEET/May/202223/5
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Case Status	Case Deferred
Party Name	ANGI PLAST PVT LTD
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00165357AM22
RA File Number	08AA04021852 AM22
Licence No and Date	0811002344/18/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	285 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	SHAKTIMAN RUB-ROLLS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00168099AM22
RA File Number	33AA04005991 AM22
Licence No and Date	3311000396/21/08/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 02.06.2022 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant.	
Case is deferred.	

Case No.	286 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	SULZER INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00168218AM22
RA File Number	31AA04025134 AM22
Licence No and Date	3111000533/23/08/2021
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	287 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	SULZER INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00168222AM22
RA File Number	31AA04025129 AM22
Licence No and Date	3111000537/23/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	288 / NC/1/MEET/May/202223/5
Case Status	Case Approved
Party Name	ISGEC HEAVY ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00168318AM22
RA File Number	05AA04070037 AM22
Licence No and Date	0511004242/23/08/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments of DPIIT vide U.O. No. P-47011/60/2019-TSW dated 03.06.2022 received via email dated 03.06.2022. Note: The written recommendation as given by DPIIT will be communicated to the applicant as well as concerned RA through email. RA concerned may take further necessary action as per the decision of NC.	

Case No.	289 / NC/1/MEET/May/202223/5
Case Status	Case Approved

Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00168793AM22
RA File Number	34AA04006651 AM22
Licence No and Date	3411000988/23/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments given by Consultant (Tech-1) vide email dated 15.06.2022 as under: 1. Total net weight per blade is 8550Kgs+/-3%. 2. The quantity of import items at Sl. No. 3, 4, 6, 8, 9, 17, 22 & 78 may be allowed as per GN-4. 3. The quantity of import items at Sl. No. 7, 10, 12, 13, 23, 25, 32, 34, 36 to 39, 51, 52, 70, 86 & 87 may be allowed as applied for&value altogether restricted to 4.21% of FoB value. 4. The quantity of rest of the import items may be allowed as applied for. RA concerned may take suitable consequential action accordingly.	

Case No.	290 / NC/1/MEET/May/202223/5
Case Status	Case Approved
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00168797AM22
RA File Number	34AA04006650 AM22
Licence No and Date	3411000989/23/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments given by Consultant (Tech-1) vide email dated 15.06.2022 as under: 1. Total net weight per blade is 8550Kgs+/-3%. 2. The quantity of import items at Sl. No. 3, 4, 6, 8, 9, 17, 22 & 78 may be allowed as per GN-4. 3. The quantity of import items at Sl. No. 7, 10, 12, 13, 23, 25, 32, 34, 36 to 39, 51, 52, 70, 86 & 87 may be allowed as applied for&value altogether restricted to 4.21% of FoB value. 4. The quantity of rest of the import items may be allowed as applied for. RA concerned may take suitable consequential action accordingly.	

Case No.	291 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	A. O. SMITH INDIA WATER PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00169310AM22
RA File Number	072104000311 AM21
Licence No and Date	0711001754/24/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	292 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	LAXMI DENTAL EXPORT PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00169423AM22
RA File Number	03AA04068249 AM22
Licence No and Date	0311006401/24/08/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 27.05.2022 followed by a reminder on 14.06.2022 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. Case is deferred.	

Case No.	293 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00169720AM22
RA File Number	09AA04010512 AM22

Licence No and Date	0911001415/24/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 30.05.2022 followed by a reminder on 14.06.2022 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. Case is deferred.	

Case No.	294 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00169724AM22
RA File Number	09AA04010490 AM22
Licence No and Date	0911001416/24/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 30.05.2022 followed by a reminder on 14.06.2022 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. Case is deferred.	

Case No.	295 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00169091AM22
RA File Number	03AA04056589 AM22
Licence No and Date	0311006387/24/08/2021
Norms Committee Decision:	

The Committee considered the case as per agenda and noted that a deficiency letter dated 02.06.2022 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant.

Case is deferred.

Case No.	296 / NC/1/MEET/May/202223/5
Case Status	Case Approved
Party Name	TERUMO PENPOL PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00169219AM22
RA File Number	10AA04008417 AM22
Licence No and Date	1011000513/24/08/2021

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ratify the ad-hoc norms on repeat basis as approved for AA No. 1011000616 dated 03.11.2021 as recommended by Consultant (Tech-1) as under:

1. The quantity of import item (**PVC Compound**) may be allowed as **1.10Kgs/kg content in the export product.**
2. The quantity of import item (**Stainless Steel Capillary (Needle Assembly)of relevant diameter and length**) may be allowed as **net plus 2% wastage.**
3. The quantity of import item (**Evident Paper – Plastic Sheet/Roll (Self Adhesive)**) may be allowed as **1.10Sq.meter/Sq. meter content in the export product.**
4. The quantity of **rest of import items** may be allowed as **net plus 1% wastage.**

RA concerned may take further necessary action as per the decision of NC.

Case No.	297 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	LARSEN AND TOUBRO LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00170114AM22
RA File Number	03AA04056131 AM22
Licence No and Date	0311006434/25/08/2021

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments of the TE:

1. Weight of each Export Product.
2. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated.
3. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.
4. Sheet layout diagram of the material indicating the wastage during blanking.
5. Wastage has been claimed on components. Please explain.

Case is deferred.

Case No.	298 / NC/1/MEET/May/202223/5
Case Status	Case Approved
Party Name	ROTHE ERDE INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00170415AM22
RA File Number	31AA04025662 AM22
Licence No and Date	3111000544/25/08/2021

Norms Committee Decision:

The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments of DPIIT vide U. O. No. P-47011/25/2019-TSW dated 04.04.2022 as under:

1. Net weight of export item may be specified as 447073 Kgs.
2. Quantity of import item at Sl. No. 1 may be allowed as 99 Number on net to net basis. However, duty free weight of this item may be allowed as 261459Kgs as 1.286Kgs/Kg content in the export item at Sl. No. 1 after taking 20% recovery from the scrap.
3. Quantity of import item at Sl. No. 2 may be allowed as 99 Number on net to net basis. However, duty free weight of this item may be allowed as 299594 Kgs as 1.492 Kgs/Kg content in the export item at Sl. No. 1 after taking 20% recovery from the scrap.
4. Quantities of import items at Sl. No. 3 to 13 may be allowed on net to net basis with accountability clause.
5. Quantities of import items at Sl. No. 14 & 15 may be allowed on net to net basis as claimed by the firm.

RA concerned may take further necessary action as per the decision of NC.

Case No.	299 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AGRI PROCESS INNOVATIONS TECHNOLOGIES LLP
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00170649AM22
RA File Number	07AA04024799 AM22
Licence No and Date	0711001773/25/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	300 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	HIROTEC INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00378240AM22
RA File Number	NA
Licence No and Date	3211001491/25/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	301 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	HIROTEC INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00170665AM22
RA File Number	32AA04017268 AM22
Licence No and Date	3211001491/25/08/2021
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	302 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	HIGHLY ELECTRICAL APPLIANCES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00171298AM22
RA File Number	08AA04021029 AM22
Licence No and Date	0811002411/26/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	303 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	DOOWON AUTOMOTIVE SYSTEMS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00171883AM22
RA File Number	04AA04021942 AM22
Licence No and Date	0411001371/27/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	304 / NC/1/MEET/May/202223/5
Case Status	Case Approved
Party Name	TERUMO PENPOL PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00173507AM22
RA File Number	10AA04008748 AM22

Licence No and Date	1011000516/30/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to ratify the ad-hoc norms on repeat basis as approved for AA No. 1011000616 dated 03.11.2021 as recommended by Consultant (Tech-1) as under: 1. The quantity of import item (PVC Compound) may be allowed as 1.10Kgs/kg content in the export product. 2. The quantity of import item (Stainless Steel Capillary (Needle Assembly) of relevant diameter and length) may be allowed as net plus 2% wastage. 3. The quantity of import item (Evident Paper – Plastic Sheet/Roll (Self Adhesive)) may be allowed as 1.10Sq.meter/Sq. meter content in the export product. 4. The quantity of rest of import items may be allowed as net plus 1% wastage. RA concerned may take further necessary action as per the decision of NC.	

Case No.	305 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00174089AM22
RA File Number	09AA04011391 AM22
Licence No and Date	0911001468/31/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 30.05.2022 followed by a reminder on 14.06.2022 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. Case is deferred.	

Case No.	306 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00175103AM22

RA File Number	34AA04007032 AM22
Licence No and Date	3411001035/01/09/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued on 30.11.2021 followed by reminders on 15.12.2021, 30.12.2021, 18.03.2022 & 02.04.2022. However, the applicant has informed that they are in process of submitting the reply of deficiency letter. Therefore, the Committee decided to wait for reply of the applicant. Case is deferred.	

Case No.	307 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	ISGEC HITACHI ZOSEN LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00176298AM22
RA File Number	05AA04075816 AM22
Licence No and Date	0511004464/03/09/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	308 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	OILMEC DRILLING EQUIPMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00176299AM22
RA File Number	05AA04067424 AM22
Licence No and Date	0511004465/03/09/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	309 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	SATURN INDUSTRIES
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00191938AM22
RA File Number	07AA04034302 AM22
Licence No and Date	0711001971/23/09/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	310 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AUTOCOMP CORPORATION PANSE PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00308636AM22
RA File Number	31AX04000029 AM22
Licence No and Date	3111000859/05/01/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments of the TE:	
1. A copy of complete set of application (ANF-4A) with all the relevant enclosures. 2. Information as per Appendix-4E.	
The case stands deferred.	

Case No.	311 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	L&T - MHI POWER BOILERS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00371315AM22

RA File Number	03AX04001481 AM22
Licence No and Date	0311012015/01/03/2022
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments of the TE: 1. A copy of complete set of application (ANF-4A) with all the relevant enclosures. 2. Information as per Appendix-4E. The case stands deferred.	

Case No.	312 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00372333AM22
RA File Number	03AA040121924 AM22
Licence No and Date	0311012170/02/03/2022
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 02.06.2022 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. Case is deferred.	

Case No.	313 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	ISGEC HITACHI ZOSEN LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00373049AM22
RA File Number	05AX04001153 AM22
Licence No and Date	0511010598/02/03/2022
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	314 / NC/1/MEET/May/202223/5												
Case Status	Case Approved												
Party Name	ZTT INDIA PRIVATE LIMITED												
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022												
HQ File Number	HQRNORM APPLY 00373080AM22												
RA File Number	04AX04000283 AM22												
Licence No and Date	0411002790/02/03/2022												
Norms Committee Decision:													
The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments of MeitY received on DGFT BO Portal as under:													
<table><tr><th>ITCHS Code</th><th>Export Item</th><th>Quantity</th><th>ITCHS Code</th><th>Import Item</th><th>Recommended Norms</th></tr><tr><td>90011000</td><td>Single Mode Optical Fiber-G652D</td><td>11936.470 Kgs</td><td>70022090</td><td>Preform of Silica Type G 652D</td><td>11924.55 Kgs with Nil wastage</td></tr></table>		ITCHS Code	Export Item	Quantity	ITCHS Code	Import Item	Recommended Norms	90011000	Single Mode Optical Fiber-G652D	11936.470 Kgs	70022090	Preform of Silica Type G 652D	11924.55 Kgs with Nil wastage
ITCHS Code	Export Item	Quantity	ITCHS Code	Import Item	Recommended Norms								
90011000	Single Mode Optical Fiber-G652D	11936.470 Kgs	70022090	Preform of Silica Type G 652D	11924.55 Kgs with Nil wastage								
RA concerned may take further necessary action as per the decision of NC.													

Case No.	315 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00373662AM22
RA File Number	09AX04000240 AM22
Licence No and Date	0911002604/03/03/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 30.05.2022 followed by a reminder on 14.06.2022 was issued to the applicant for providing certain information.	

However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant.

Case is deferred.

Case No.	316 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00373870AM22
RA File Number	34AX04000318 AM22
Licence No and Date	3411001886/03/03/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	317 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	TRIVENI TURBINE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00374237AM22
RA File Number	07AX04000438 AM22
Licence No and Date	0711003348/03/03/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments of the TE: 1. A copy of complete set of application (ANF-4A) with all the relevant enclosures. 2. Information as per Appendix-4E. The case stands deferred.	

Case No.	318 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	ISGEC HEAVY ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00375101AM22
RA File Number	05AX04001180 AM22
Licence No and Date	0511010666/04/03/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	319 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	MICRON INSTRUMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00375468AM22
RA File Number	05AX04001185 AM22
Licence No and Date	0511010689/04/03/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	320 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	MICRON INSTRUMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00375470AM22
RA File Number	05AX04001186 AM22
Licence No and Date	0511010690/04/03/2022
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	321 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00375799AM22
RA File Number	09AX04000198 AM22
Licence No and Date	0911002618/04/03/2022
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 02.06.2022 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. Case is deferred.	

Case No.	322 / NC/1/MEET/May/202223/5				
Case Status	Case Approved				
Party Name	FLEX TUBES				
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022				
HQ File Number	HQRNORM APPLY 00375823AM22				
RA File Number	56AX04000087 AM22				
Licence No and Date	5611000816/04/03/2022				
Norms Committee Decision:					
The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (SKB) received on DGFT BO Portal as under:					
ITCHS Code	Export Item	Export Quantity	ITCHS Code	Import Item	Recommended Quantity
83071000	Galvanised Steel Flexible Conduit (Net Content of Galvanised	119 MT	72104900	Galvanized Plain Coils Prime Grade : JIS	122.62MT with 3% wastage

	Plain Coils Prime Grade-JIS G3302 SGCC and Thickness : 0.11 TO 0.20 : 119.05 MT)			G3302 SGCC and Thickness : 0.11 mm TO 0.20 mm	
RA concerned may take suitable consequential action accordingly.					

Case No.	323 / NC/1/MEET/May/202223/5
Case Status	Case Approved
Party Name	STERLITE POWER TRANSMISSION LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00376391AM22
RA File Number	03AX04000421 AM22
Licence No and Date	0311012274/05/03/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments of MeitY received via email dated 15.06.2022.	
Note: The written recommendation as given by MeitY will be communicated to the applicant as well as concerned RA through email.	
RA concerned may take further necessary action as per the decision of NC.	

Case No.	324 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00379578AM22
RA File Number	34AX04000329 AM22
Licence No and Date	3411001894/08/03/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	325 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	ANGI PLAST PVT LTD
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00380642AM22
RA File Number	08AX04000511 AM22
Licence No and Date	0811004347/09/03/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	326 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00382000AM22
RA File Number	34AX04000321 AM22
Licence No and Date	3411001888/10/03/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	327 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00382002AM22
RA File Number	34AX04000319 AM22
Licence No and Date	3411001887/10/03/2022
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	328 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	STERLITE POWER TRANSMISSION LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00383128AM22
RA File Number	03AA040123772 AM22
Licence No and Date	0311012553/11/03/2022
Norms Committee Decision: The Committee considered the case as per agenda and noted that the value addition for the subject Advance Authorization is less than 15%. Therefore, the Committee decided to seek clarification from the applicant in this regard. The case stands deferred.	

Case No.	329 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	ROTHERS ERDE INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00386367AM22
RA File Number	31AX04000091 AM22
Licence No and Date	3111001163/14/03/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	330 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	SULZER INDIA PRIVATE LIMITED

Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00386368AM22
RA File Number	31AX04000094 AM22
Licence No and Date	3111001164/14/03/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	331 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	HAREEHAR MACHINE TOOLS
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00386469AM22
RA File Number	08AX04000515 AM22
Licence No and Date	0811004383/14/03/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	332 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00387331AM22
RA File Number	09AX04000312 AM22
Licence No and Date	0911002686/15/03/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 30.05.2022 followed by a reminder on 14.06.2022 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. Case is deferred.	

Case No.	333 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00387340AM22
RA File Number	09AX04000311 AM22
Licence No and Date	0911002690/15/03/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	334 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00387131AM22
RA File Number	09AX04000310 AM22
Licence No and Date	0911002684/15/03/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	335 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	DEE DEVELOPMENT ENGINEERS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00389981AM22
RA File Number	05AX04001282 AM22
Licence No and Date	0511011118/16/03/2022
Norms Committee Decision:	

The Committee considered the case as per agenda and noted that a deficiency letter dated 09.06.2022 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant.

Case is deferred.

Case No.	336 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	SPIROTECH HEAT EXCHANGERS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00390519AM22
RA File Number	05AX04001107 AM22
Licence No and Date	0511011120/17/03/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	337 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	HIGHLY ELECTRICAL APPLIANCES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00390852AM22
RA File Number	08AX04000654 AM22
Licence No and Date	0811004414/17/03/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	338 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	SPIROTECH HEAT EXCHANGERS PRIVATE LIMITED

Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00390875AM22
RA File Number	05AX04001329 AM22
Licence No and Date	0511011187/17/03/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	339 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	IND SPHINX PRECISION LTD
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00390905AM22
RA File Number	30AX04000133 AM22
Licence No and Date	3011001915/17/03/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	340 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	DEE DEVELOPMENT ENGINEERS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00396090AM22
RA File Number	05AX04001343 AM22
Licence No and Date	0511011275/22/03/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 30.05.2022 followed by a reminder on 14.06.2022 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. Case is deferred.	

Case No.	341 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00398384AM22
RA File Number	34AX04000417 AM22
Licence No and Date	3411002005/23/03/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	342 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00398558AM22
RA File Number	09AX04000350 AM22
Licence No and Date	0911002742/23/03/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 30.05.2022 followed by a reminder on 14.06.2022 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. Case is deferred.	

Case No.	343 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022

HQ File Number	HQRNORM APPLY 00398636AM22
RA File Number	34AX04000416 AM22
Licence No and Date	3411002015/23/03/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	344 / NC/1/MEET/May/202223/5
Case Status	Case Approved
Party Name	PERMANENT MAGNETS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00399724AM22
RA File Number	03AX04001953 AM22
Licence No and Date	0311013286/24/03/2022

Norms Committee Decision:

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of DPIIT vide U.O. No. P-47011/140/2020-TSW dated 07.06.2022 as under:

ITCHS Code	Export Item	Export Quantity	ITCHS Code	Import Item	Recommended Quantity
90289010	LU-20 Shields in Various Sizes Net Contents: - 48% Ni:Fe Cold Rolled Strip in Coil form (Thickness 0.5 mm +/- 5%) : 3943.800 Kgs) (Z-C-SH-147-R0, Z-C-SH-183-R1, Z-C-SH-186-R0)	310000 Number	72269210	48% Ni:Fe Cold Rolled Strip in Coil form (Thickness 0.5 mm +/- 5%)	7098.84Kgs as 1.80Kgs/Kg content in the export items after taking 1/3 rd recovery from the scrap

Note:The words “Z-C-SH-147-R0, Z-C-SH-183-R1, Z-C-SH-186-R0” may be specified with the description of export item.

RA concerned may take suitable consequential action accordingly.

Case No.	345 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	MASU BRAKE PADS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00400059AM22
RA File Number	05AX04001412 AM22
Licence No and Date	0511011345/24/03/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	346 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00400083AM22
RA File Number	09AX04000359 AM22
Licence No and Date	0911002748/24/03/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 30.05.2022 followed by a reminder on 14.06.2022 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. Case is deferred.	

Case No.	347 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	TECHNIP ENERGIES INDIA LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00400093AM22
RA File Number	05AX04001417 AM22
Licence No and Date	0511011347/24/03/2022

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	348 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	JVS FLOW CONTROL PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00401476AM22
RA File Number	34AX04000421 AM22
Licence No and Date	3411002031/25/03/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	349 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00404380AM22
RA File Number	03AX04001852 AM22
Licence No and Date	0311013400/28/03/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 26.04.2022 followed by reminders on 11.05.2022 & 09.06.2022 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. Case is deferred.	

Case No.	350 / NC/1/MEET/May/202223/5
Case Status	Case Deferred

Party Name	BOMBARDIER TRANSPORTATION INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00404805AM22
RA File Number	34AX04000431 AM22
Licence No and Date	3411002037/28/03/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	351 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00408499AM22
RA File Number	09AX04000370 AM22
Licence No and Date	0911002803/30/03/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 30.05.2022 followed by a reminder on 14.06.2022 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. Case is deferred.	

Case No.	352 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	KARMEN INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00408577AM22
RA File Number	04AX04000328 AM22
Licence No and Date	0411003007/30/03/2022
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	353 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00409091AM22
RA File Number	09AX04000369 AM22
Licence No and Date	0911002808/30/03/2022
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 30.05.2022 followed by a reminder on 14.06.2022 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. Case is deferred.	

Case No.	354 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	NETAFIM IRRIGATION INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00409417AM22
RA File Number	342404000234 AM18
Licence No and Date	3411002056/31/03/2022
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 30.05.2022 followed by a reminder on 14.06.2022 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. Case is deferred.	

Case No.	355 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	SKF BOILERS AND DRIERS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00000007AM23
RA File Number	07AX04000554 AM22
Licence No and Date	0711003572/01/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	356 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	RAYCHEM-RPG PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00000019AM23
RA File Number	03AX04001880 AM22
Licence No and Date	0311013540/01/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	357 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	POWERDRIVE BEARINGS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00000044AM23
RA File Number	08AX04000691 AM22
Licence No and Date	0811004590/04/04/2022
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	358 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	AVLIGHT AUTOMOTIVES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00000048AM23
RA File Number	05AX04001557 AM22
Licence No and Date	0511011602/04/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	359 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	MODERN EQUIPMENT COMPANY
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00000074AM23
RA File Number	03AX04000039 AM23
Licence No and Date	0311013635/05/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	360 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	BHARAT FORGE LTD
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00000080AM23
RA File Number	31AX04000103 AM22

Licence No and Date	3111001231/05/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	361 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	WEST COAST PAPER MILLS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00000088AM23
RA File Number	07AX04000553 AM22
Licence No and Date	0711003637/06/04/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 26.04.2022 followed by a reminder on 11.05.2022 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to send final reminder letter to the applicant for furnishing the requisite information within 15days. Case is deferred.	

Case No.	362 / NC/1/MEET/May/202223/5
Case Status	Case Deferred
Party Name	NETAFIM IRRIGATION INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ May/ 202223/ 5 and 15/06/2022
HQ File Number	HQRNORM APPLY 00000112AM23
RA File Number	342404000027 AM18
Licence No and Date	3411002095/07/04/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 30.05.2022 followed by a reminder on 14.06.2022 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant.	

Case is deferred.